TO BE PUBLISHED IN PART-I SECTION 2 OF THE GAZETTE OF INDIA

F. No. A. 33025/54/2019-Ad.II
Government of India
Ministry of Finance
Department of Revenue
(Central Board of Indirect Taxes & Customs)

....

New Delhi, the 28th October, 2019

NOTIFICATION No. 63/2019

INDIAN CUSTOMS & CENTRAL EXCISE ESTABLISHMENTS

The President is pleased to accept the technical resignation of the following officers of 69th and 70th Batch of Indian Revenue Service (Customs & Central Excise) with effect from 23.08.2019:

<table>
<thead>
<tr>
<th>S. No.</th>
<th>Name of Officer (Shri/Ms.)</th>
<th>Batch</th>
</tr>
</thead>
<tbody>
<tr>
<td>1</td>
<td>Amith M.P.</td>
<td>69th</td>
</tr>
<tr>
<td>2</td>
<td>Junaid Ahmad</td>
<td>70th</td>
</tr>
</tbody>
</table>

(S.A. Ansari)

Under Secretary to the Government of India
Tel. No. 23095529


The Manager,
Government of India Press,
Minto Road,
New Delhi.

Copy to:-
1. Officers concerned.
2. The Principal Director General, National Academy of Customs, Indirect Taxes & Narcotics, NACIN Complex, Sector-29, Faridabad – 121008.
3. PS to FM/MOS(F)/RS.
4. PS to Chairman CBIC/All Members (CBIC)/Commissioner (Coord)/ DS (Ad.V).
5. DGHRD (HRM-I)/DGHRD (HRM-II).
6. DD (Data Bank), Office of the DG(HRD), Deepshikha Building, Rajendra Place, New Delhi.
7. Hindi Section/Office Order Folder/Personal file.
8. Web-site Manager, Directorate of Systems, New Delhi for uploading on the website.